

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 651 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2021

Name of the Company: B.M Enterprise
V/s
Hitkari Packaging Pvt Ltd

Section: 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Learned Counsel Kinjal Trivedi appeared for Operational Creditor.

Learned Counsel Mr. Vatsal Patel appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 15.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 15th day of February, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)